

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-327**

CP No. - 161/241/242/ND/2019

**IN THE MATTER OF:**

Govind Mutha

Vs

M/s. Sumanglam Traexim Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 241-242

**Order delivered on 17.12.2019**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SMT. SAROJ RAJWARE**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. P. Nagesh, Adv. Harshal Kumar and Adv. Shivam Wadhwa

For the Respondent

: Adv. Manisha Chaudhary for Respondent No. 2 to 7, 9 & 13

**ORDER**

Ms. Manisha Chaudhary appeared on behalf of the respondents no. 1 to 6 and seeks time to file reply. Let the same be filed. List the case for 31.01.2020.

Sd/-

(SAROJ RAJWARE)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG